Master Circular

Annexure II

PRIORITY SECTOR LENDINGS - SPECIAL PROGRAMMES

PMRY - Subsidy Utilisation/Requirements Statement

[Vide paragraph9 (vi) (a) - Section I]

Quarterly statement showing cumulative position as at the end of	for financial year	
Name of the Bank		

Programme Year -	Sanctioned		Disbursed		Advance sub- sidy recd.	Subsidy refund recd.	Carry forward /adjmt from	Total funds	Subsidy utilised by Defrayment to branches		Balance Subsidy available with	Additional Subsidy Required	
States/ UTs	No	Amount	No	Amount	from RBI	and adjtd. for	other years		No.	Amount	H.O	No.	Amount
Haryana Himachal Pradesh													
Jammu & Kashmir													
Punjab													
Rajasthan													
Chandigarh													
Delhi													
Total													

Notes:

Data relating to each programme year may be furnished separately.

Subsidy released by RBI for particular programme year may not be utilised for subsidy requirements of other programme years unless specific permission has been granted by RBI.

Figures may be rounded-off to nearest thousand in the quarterly statement and in full amounts of Rupees for final utilisation.

Only the cases disbursed before the cut-off date for disbursements are eligible for payment of subsidy.

The statement may be signed by an officer not less than the rank of AGM/DGM.

* Carry forward/adjustment details are .

Effective from the programme year 2007- 08, subsidy is payable @ 15% of the project cost, subject to a ceiling of Rs. 12,500/- per borrower in all States except N.E. States, wherein the subsidy is payable @ 15% of the project cost, subject to a ceiling of Rs. 15,000/- per borrower. The 7 N.E. States comprise of Assam, Meghalaya, Manipur, Tripura, Arunachal Pradesh, Mizoram and Nagaland.

Refunds received in a particular financial year may be adjusted against claims available at H.O. for the current financial and programme year and be shown against the programme year so adjusted with.

Signature			
Name Designation			: